

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of August- 2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
<u>Detail's of Appeal's</u>					
1	E/10425/2013	Messrs Madhu Silica Pvt Ltd -Vs- C.C.E. & S.T.- Bhavnagar	Sh.P.K. Das, Member (Judicial) Sh.H.K. Thakur, Member (Technical)	04/08/2015	*Final Order No. A/11187-11188/2015 dated 11/08/2015
2	E/10426/2013	Darshak R Shah -Vs- C.C.E. & S.T.- Bhavnagar	Sh.P.K. Das, Member (Judicial) Sh.H.K. Thakur, Member (Technical)	04/08/2015	Final Order No. A/11187-11188/2015 dated 11/08/2015